National Company Law Tribunal Allahabad Bench

CP NO. 5/ND/2016 CA HO. 02/2017 ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: Deena Nath Pondey Us. Saket Surgical India Put util SECTION OF THE COMPANIES ACT: 397/398 of the companies Act, 1956

SI. NO.

Name

Designation

Representation

Signature

1.

2.0.

CP No.5/ND/2016,CA No. 02/2017

The case is fixed today for pronouncement of order in the impleadment application or for clarification. As on previous date of hearing, Shri Saurabh Adhikari, Advocate for petitioner sought a liberty to give further clarification on the application. As today, there is no representation from either side. Hence, the case is again fixed for order on the impleadment application.

However, parties are at liberty to file their written submission, if they desire so within a week.

The matter be listed on 15th November, 2017.

Date: 24/10/2017

Typed by P.K.Jyoti

H.P. Chaturvedi, Member(Judicial)

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